

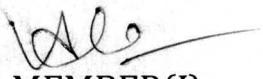
29  
L.Barik vs.UOI

ORDERS SL.NO.3  
O.A.No.385/13  
Date-21.1.2015

CORAM  
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)  
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Ms.R.Bahal, learned counsel for the applicant and Shri D.K.Behera, learned ACGSC for the Respondents. M.A.Nos.911/14 and 05/15 are taken to record and are accordingly disposed of.

MEMBER(A)

  
MEMBER(J)